

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4067
ANSWERED ON:23.08.2005
NUTRITION UNDER ICD SCHEME
McLeod Smt. Ingrid

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether CARE, an international voluntary organisation has been providing Corn Soya Blend (CSB) food aid under ICDS Scheme for supplementary nutrition in some of the States;
- (b) if so, whether CSB has been recently discontinued; and
- (c) if so, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a)&(b) Yes, Sir.

(c) The Genetic Engineering Approval Committee (GEAC) set up by the Ministry of Environment and Forests under the provisions of "Manufacture, Use, Import, Export and Storage of hazardous micro-organisms/Genetically Engineered Organisms or Cells, 1989" under the Environment (Protection) Act, 1986 in its 33rd meeting held on 5.7.2002, decided not to accord clearance for import of Corn Soya Blend (CSB), as there was no certification from the US regulatory agency to the effect that the CSB shipment does not contain any banned or obsolete variety of transgenic corn.